

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - I,
MUMBAI

CP (IB)-1489/I&BC/(MB/2017

CORAM : SHRI M. K. SHRAWAT, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **17.04.2018**

NAME OF THE PARTIES: **Mitcon Consultancy & Engineering Services
Pvt. Ltd.**

v/s.

Sankleeha Constructions Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I&B CODE 2016

ORDER

12. CP (IB)-1489/I&BC/(MB/2017

Petitioner Counsel is present. By the Order of the Bench, this matter
is adjourned to 3.5.2018 for reporting settlement.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-

M. K. SHRAWAT
Member (Judicial)